CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Shri Ashok Basu, Chairperson
- 2. Shri Bhanu Bhushan, Member
- 3. Shri A.H.Jung, Member

Petition No.117/2006 With I.A.No. 75/2006

In the matter of

Approval of incentive based on availability of transmission system for the year 2005-06 for Northern Region.

And in the matter of

Power Grid Corporation of India Limited, Gurgaon Vs

..Petitioner

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- 1. Rajasthan Rajya Vidyut Prasaran Nigam Limited, Jaipur
- 2. Ajmer Vidyut Vitran Nigam Ltd., Ajmer
- 3. Jaipur Vidyut Vitran Nigam Ltd., Jaipur
- 4. Jodhpur Vidyut Vitran Nigam Ltd., Jodhpur
- 5. Himachal Pradesh State Electricity Board, Shimla
- 6. Punjab State Electricity Board, Patiala
- 7. Haryana Vidyut Prasaran Nigam Ltd., Panchkula
- 8. Power Development Deptt., Govt. of J &K, Jammu
- 9. Uttar Pradesh Power Corporation Limited, Lucknow
- 10. Delhi Transco Limited, New Delhi
- 11. Chief Engineer, Chandigarh Administration, Chandigarh
- 12. Uttaranchal Power Corporation Ltd, Dehradun
- 13. Northern Railway, New Delhi

Respondents

ORDER

Through this petition, the petitioner seeks approval for incentive based on availability of the transmission system in Northern Region for the year 2005-06. We direct that the petition be admitted. The petitioner is directed to serve copy of the petition on the respondents within two weeks from the date of this order, if not already served. The respondents may file their reply within four weeks thereafter with an advance copy to the petitioner who may file its rejoinder within two weeks. Date of hearing of the petition shall be intimated later on.

I. A. No.75/2006

This interlocutory application has been filed for an ad interim order for incentive based on availability as claimed in the main petition. We direct that the petitioner, as an interim measure, shall be paid 80% of the incentive claimed in the main petition. With this order, I.A .stands disposed of.

Sd-/ sd-/ sd-/
(A.H.JUNG) (BHANU BHUSHAN) (ASHOK BASU)
MEMBER MEMBER CHAIRPERSON

New Delhi dated the 23rd October 2006